

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No.

Kishan Singh Versus Union of India & Others

Date of Order	Orders
27.5.2002	<p><u>OA 322/99 with MA 203/99</u></p> <p>Mr. N.K. Mishra, Counsel for applicant. Mr. T.P. Sharma, Counsel for respondents.</p> <p>Learned counsel for the applicant seeks to withdraw this OA.</p> <p>The OA is dismissed as withdrawn with permission to file afresh before the appropriate forum, subject to just exception.</p> <p><u>MA 203/99</u></p> <p><i>order by S/2</i></p> <p>In view of the order passed in the OA, this MA has become infructuous and the same is dismissed accordingly.</p> <p><i>DR</i> (J.K. KAUSHIK) MEMBER (J)</p> <p><i>Chp</i> (A.P. NAGRATH) MEMBER (A)</p>

*Copy sent to AGC on 15/6/02
Date 5/6/02*